

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1542(KB)2018
IA(I.B.C)/1486(KB)2024,
IA(I.B.C)/1493(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	BALAJI METALS VS GONTERMANN - PEIPERS INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Miss Tanvi Luhariwala, Adv.] For Successful Purchaser
Miss Simran More, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Applicant in IA(I.B.C)/1493(KB)2024
Mr. Siddhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. Aman Kataruka, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Successful Purchaser present. Ld. Counsel appearing on behalf of the Applicant present.
2. **IA(I.B.C)/1486(KB)2024:**
 - a. List the matter on **12.08.2024**
3. **IA(I.B.C)/1493(KB)2024:**
 - a. Ld. Counsel Ms. Chakraborty has handed over the copy of the petition to Ld. Counsel Ms. Tanvi Luhariwala, appearing for the Successful Auction Purchaser.
 - b. List the matter on **12.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**